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(PART-I, SECTION-I)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 57 / 2009-2014
NEW DELHI, DATED THE 21ST April, 2010

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-2014 and Paragraph 1.1 of the Handbook of Procedures (Vol.I), the Director General of Foreign Trade hereby makes the following amendments in the "Schedule of DEPB Rates" (as amended from time to time).

1. Product Group: Textiles Product Group: 89

Export of "Cotton yarn including Melange Yarn" appearing at DEPB entry Sl. No. 78 of the Product Group "Textiles" shall not be entitled for DEPB benefit from immediate effect.

This issues in the public interest.

Sd/-
(R. S. Gujral)
Director General of Foreign Trade and
Ex-Officio Special Secretary to the Government of India

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(Issued from F. No. 01/94/180/0002-Cotton yarn/AM11/PC 4(B))